

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

0 - APPLICATION NO.: 268/2002

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

24/12/2002

None present for the applicant.
Mr. V.S. Gurjar: Counsel for the
respondents

1. Power not filed
by V.S. Gurjar Adv.

Rejoinder not filed.
Put up the case on
23.1.2003.

2. Rejoinder not filed.

15/11/03

Ju

Gupta
A. P. NAGRATH
ADMINISTRATIVE MEMBER

G. L. GUPTA
VICE CHAIRMAN

23-1-2003

None present for the applicant
Mr. V.S. Gurjar, Counsel for the respondents

None is present for the applicant
even in the second round. The OA
is dismissed in default.

Copy sent/Gives
note 22/1/03
dt 27-1-03
28-1-03

Gupta
A. P. NAGRATH
ADMINISTRATIVE MEMBER

G. L. Gupta
G. L. GUPTA
VICE CHAIRMAN